

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**OA No.106/2022(WZ) With
OA No.09/2023(WZ)
and
OA No.10/2023(WZ)**

PAPER BOOK -I

INDEX

S. No.	Particulars	Page No.
1	Status report on behalf of Respondent No. 15, in OA No. 106/2022 and Respondent No. 14 in OA No. 09/2023 and OA No. 10/2023, by the Member Secretary, Puducherry Coastal Zone Management Authority (PCZMA), Puducherry.	1-6

Through



Mr. Ramaswamy Meyyappan
Government Advocate
(Counsel for Respondent No. 15, in OA No. 106/2022 and
Respondent No. 14 in OA No. 09/2023 and OA No. 10/2023)
Government of Puducherry
Madras High Court Campus
9940188325/meram6@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

O. A. No. 106/2022 with OA No. 9/2023 and OA No. 10/2023

**In re: In The Matter of Challenging of CRZ Notification, 2019
issued by the Ministry of Environment Forest and Climate
Change (MoEF&CC), Government of India**

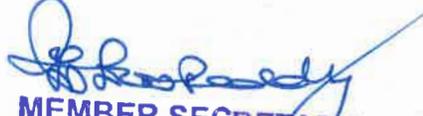
Affidavit on behalf of Respondent No. 15, in OA No. 106/2022 and Respondent No. 14 in OA No. 09/2023 and in OA No. 10/2023, by the Member Secretary, Puducherry Coastal Zone Management Authority (PCZMA) in compliance of order dated 24.04.2025 of this tribunal.

I, Yasam Lakshmi Narayana Reddy, S/o Late Shri Yasam Veera Reddy, (Hindu) aged 53 years, working as Special Secretary-cum-Director (DSTE)/Member Secretary in the Puducherry Coastal Zone Management Authority (PCZMA) with office at 3rd Floor, PHB Building, Anna Nagar, Puducherry do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:


**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

Page No : 1
Corrections :

- 1) I respectfully submit that, present status report is being filed in compliance to the order dated 24.04.2025 of this Hon'ble Tribunal.
- 2) I respectfully submit that, the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, in exercise of its powers under the Environment (Protection) Act, 1986, has issued the Coastal Regulation Zone (CRZ) Notification, 1991, and subsequently issued a revised Coastal Regulation Zone Notification, 2011 on 06.01.2011.
- 3) I respectfully submit that, CRZ Notification, 2019 issued by MoEF&CC. GoI vide dated 18.01.2019 superseded the earlier CRZ Notification, and introduced several key changes in comparison to the earlier CRZ Notification, 2011. One of the significant changes is the reclassification within CRZ-III areas into CRZ-III A and CRZ-III B, wherein the No Development Zone (NDZ) has been reduced from 200 meters to 50 meters for densely populated rural areas (CRZ-III A) with a population density of more than 2161 persons per sq.km., while retaining 200 meters for CRZ-III B. The Notification, 2019 promotes ease of doing business by allowing increased Floor Space Index (FSI) in urban areas as per current local town planning norms, unlike the 2011 Notification which had restricted FSI norms.

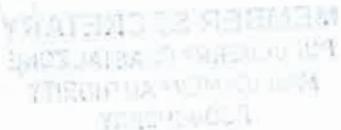

**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

- 4) I respectfully submit that, as per the CRZ Notification, 2011, the Department of Science, Technology and Environment has prepared the Coastal Zone Management Plan (CZMP) and the same was approved by MoEF&CC on 24.10.2018.
- 5) I respectfully submit that, for the purpose of implementation and enforcement of the provisions of CRZ Notification, 2019 and compliance to the conditions stipulated thereunder, the powers either original or delegated as per the Environment (Protection) Act, 1986 with the MoEF, State Governments or the Union Territory Administration, National Coastal Zone Management Authority (NCZMA) and State Coastal Zone Management Authority (SCZMA).
- 6) I respectfully submit that, the State Government or the Union Territory CZMAs shall primarily be responsible for enforcing and monitoring of this notification and to assist in this task, the State Government and the Union territory shall constitute district level Committees under the Chairmanship of the District Magistrate concerned containing at least three representatives of local traditional coastal communities especially fisher folk.
- 7) I respectfully submit that, the as far as CZMPs are concerned, PCZMA Government of Puducherry (GoP) has diligently taken measures for revision of CZMP for the U.T. of Puducherry as per CRZ Notification, 2019. The UT of Puducherry consists of two Districts i.e., Puducherry (encompassing Puducherry, Mahe and Yanam regions) and Karaikal.

- 8) I respectfully submit that, the task of preparation of CZMP for as per the CRZ Notification, 2019 was assigned to the National Centre for Sustainable Coastal Management (NCSCM), MoEF&CC, Chennai.
- 9) I respectfully submit that, after following the due procedures laid down under the CRZ Notification, 2019, and CZMP guideline, Public Consultation for draft CZMP were proposed in all the four regions with the approval from the District Magistrate-cum-District Collector(s) of Puducherry and Karaikal Districts.
- 10) I respectfully submit that, the public consultations for Puducherry was proposed on 15.03.2023, Karaikal on 21.03.2023, Mahe on 24.03.2023 and for Yanam on 12.04.2023. The public consultations for Mahe and Yanam regions were conducted on 24.03.2023 and 12.04.2023 respectively as per schedule. Public hearing for Puducherry and Karaikal were postponed for administrative reasons. Annexure – I
- 11) I respectfully submit that, the CZMPs for Puducherry and Karaikal regions were received and public hearing on draft CZMP for Puducherry and Karaikal regions were scheduled on 22.05.2024 and 23.05.2025 respectively. The Public hearing for Puducherry and Karaikal regions were postponed based on the direction of Hon'ble NGT, Chennai in OA No. 171/2024 to further details. Annexure – II


MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY

Page No : 4
Corrections :



- 12) I respectfully submit that, the updated CZMP were scheduled for Public hearing at Puducherry and Karaikal on 06.11.2024 and 07.11.2024 respectively. Meanwhile, new OA No. 283 of 2024 was filed against the conduct of public hearing on CZMP for Puducherry and Karaikal. Accordingly, the Hon'ble Tribunal (SZ) has issued an order on 05.11.2024 imposing stay for the conduct of the public hearing in Puducherry and Karaikal until further orders from the Tribunal. Once stay is vacated by NGT (SZ) the Public hearing for Puducherry and Karaikal will be conducted and CZMP will be forwarded to MoEF& CC for approval. Annexure – III
- 13) I respectfully submit that, the CRZ Notification, is the decentralization of decision-making, with State Coastal Zone Management Authorities (SCZMAs) empowered to clear proposals in CRZ-II and CRZ-III zones, expediting approvals while ensuring compliance with environmental safeguards.
- 14) I respectfully submit that, the CRZ Notification, 2019 reflects the notifications commitment to biodiversity conservation by protecting and conserving ecosystems such as Mangroves, coral reefs, sand dunes, and turtle nesting sites. Simultaneously, it enhances disaster resilience through hazard line mapping, setback regulations, and buffer zones, mitigating the impacts of cyclones, storm surges, and tsunamis.

Page No : 5
Corrections :


**MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY**

15) I respectfully submit that, the CRZ Notification, 2019 strikes a crucial balance between environmental protection and the welfare of coastal communities by safeguarding the rights and livelihoods of traditional fishermen while enabling sustainable coastal development. Simultaneously, it facilitates regulated infrastructure and tourism development under strict environmental safeguards, thereby ensuring that economic growth does not come at the cost of ecological integrity or the well-being of fishing communities.

16) I respectfully submit that, this Hon'ble Tribunal may be pleased to allow the implementation of the Coastal Regulation Zone (CRZ) Notification, 2019, since, said notification ensures environmental protection while facilitating sustainable development, livelihood security of traditional coastal communities, and climate resilience. Its implementation is essential for ecological sustainability and public welfare, it is humbly submitted that permission may kindly be granted to proceed with the implementation of the CRZ Notification, 2019.

17) I respectfully submit that, in view of the above submissions, it is humbly prayed that this Hon'ble Tribunal may pass such further or other orders(s) as deemed fit and proper in the facts and circumstances of the case.

MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY


DEPONENT
MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY

Page No : 6
Corrections :

1417

VERIFICATION

Verified at Puducherry on 12th June 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed there from.


DEPONENT
MEMBER SECRETARY
PUDUCHERRY COASTAL ZONE
MANAGEMENT AUTHORITY
PUDUCHERRY

Solemnly affirmed at Puducherry
on this day 12th June 2025 and
signed his name in my presence



M.S 12/06/2025
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7933/2010
No.5, 11thrd CROSS, ILANGO NAGAR
PUDUCHERRY - 605 011

1418

**BEFORE THE HON'BLE
NATIONAL GREEN
TRIBUNAL, WESTERN
BENCH, PUNE**

**O.A No: 106/2022 with OA
No.09/2023 and 10/2023**

**In re: In matter of the
Challenging of CRZ
Notification, 2019 issued
by CRZ Notification,
2019**

PAPER BOOK – I

**RESPONDENT NO. 15, IN
OA NO. 106/2022 AND
RESPONDENT NO. 14 IN
OA NO. 09/2023 AND OA
NO. 10/2023,**

Through

**Mr. Ramaswamy Meyyappan
Government Advocate
(Counsel for Respondent No. 15, in OA No. 106/2022 and OA No.
09/2023 Respondent No. 14 in OA No. 10/2023)
Government of Puducherry
Madras High Court Campus
9940188325/meram6@gmail.com**

1419
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN BENCH) PUNE

OA No.106/2022(WZ)

With

OA No.09/2023(WZ)

and

OA No.10/2023(WZ)

In re: In The Matter of Challenging of CRZ Notification, 2019 issued by the Ministry of Environment Forest and Climate Change (MoEF&CC), Government of India

PAPER BOOK- II
INDEX TO TYPED SET OF PAPERS

Sl. No.	Date	Particulars	Page No.
1	22.02.2023 to 12.04.2023	Annexure – I: News paper advertisement for conduct of Public hearing on draft Coastal Zone Management Plan(CZMP) for UT of Puducherry as per the CRZ Notification, 2019.	1 - 25
2	21.05.2024	Annexure – II: Hon'ble National Green Tribunal(Southern Zone), Chennai dated in OA No.171/2024 regarding preparation for inclusion of additional details in the draft CZMP.	27-30
3	05.11.2024	Annexure – III: Hon'ble National Green Tribunal(Southern Zone), Chennai order dated in OA No. 283/2024 for imposed stay for conduct of Public hearing in Puducherry and Karaikal.	31-34

Through

Mr. Ramaswamy

Mr. Ramaswamy Meyyappan
Government Advocate
(Counsel for Respondent No. 1, 2&3)
Government of Puducherry Madras High
Court campus
9940188325/meram6@gmail.com

NOTICE FOR CONDUCTING PUBLIC HEARING

This is for the information of all concerned that the Government of Puducherry has prepared the revised Puducherry Coastal Zone Management Plan (PCZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2011 issued by the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The PCZMP demarcates the areas falling under Coastal Regulation Zone and all the developmental activities in the CRZ areas will be regulated under the provisions of CRZ Notification. As a part of the procedure for finalizing the CZMP a Public Hearing has been fixed as per details given below for obtaining the suggestions / views of local communities :

Sl. No.	Project Details	Date & Time of Public Hearing	Venue
1	Revised Coastal Zone Management Plan (CZMP) for Puducherry region as per the CRZ Notification, 2019 prepared by Government of Puducherry.	15.03.2023 10.00 A.M.	Kamban Kalaiarangam, Bussy Street, Puducherry - 605001.

Copies of the CZMP for Puducherry region available in the following offices, which can be perused during office hours on any working day :

1. The District Collectorate Office, Puducherry.
2. The Commissioner Office, Puducherry Municipality, Puducherry.
3. The Commissioner, Oulgaret Municipality, Puducherry.
4. The Commissioner, Ariyankuppam Commune Panchayat, Puducherry.
5. The Commissioner, Bahour Commune Panchayat, Puducherry.
6. Puducherry Pollution Control Committee, 3rd Floor, PHB Building, Anna Nagar, Puducherry.
7. Puducherry Coastal Zone Management Authority, 3rd Floor, PHB Building, Anna Nagar, Puducherry.

Copies of the draft PCZMP maps is also hosted in the Puducherry Pollution Control Committee website <https://dste.py.gov.in/ppcc/CZMP-2019.html>. The views and responses may also be submitted to the office of the Puducherry Pollution Control Committee in writing by the public to the below mentioned address within 30 days publication on this Notice.

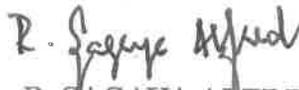
THE MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
IIIrd Floor, PHB Building, Anna Nagar,
Puducherry - 605 005.
Email : dste@py.gov.in, ppcc.pon@nic.in

Dr.N.RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL COMMITTEE

No.531/DIP/AD(Press)/2022-23

ANNEXURE - I

①


Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE

1421

புதுச்சேரி அரசு

புதுச்சேரி மாசுக்கட்டுப்பாட்டு குழுவும்

3வது தளம், புதுச்சேரி வீட்டுவசதி வாரிய வளாகம்,
அண்ணாநகர், புதுச்சேரி-5.

தொலைபேசி: 0413-2201258, தொலைநகல்: 0413 2203494

பொதுமக்கள் கருத்துக் கேட்புக்
கூட்டம் அறிவிப்பு

இந்திய அரசின், சுற்றுச்சூழல், வனம் மற்றும் காழநிலை மாற்றம் அமைச்சகத்தால் வெளியிடப்பட்டிருக்கும் கடற்கரை ஒழுங்கு முறைமண்டல அறிவிப்பானை, 2019-ன் படி புதுச்சேரி அரசு, புதுச்சேரி யூனியன் பிரதேசத்தின் நான்கு பிராந்தியங்களுக்கும் திருத்தப்பட்ட புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தை தயாரித்துள்ளது. கடற்கரை ஒழுங்குமுறை மண்டல பகுதிகளில் செயல்படுத்தப்படும் அனைத்து செயல்களும் கடற்கரை ஒழுங்குமுறை மண்டல அறிவிப்பானையின் படி ஒழுங்குமுறைப் படுத்தப்படும். புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தை தீர்மானிக்கும் செயல்முறையின் ஒரு பகுதியாக, உள்ளூர் மக்களின் ஆலோசனைகளை அறிந்து கொள்ள பின்வரும் விவரத்தின் படி பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் நடத்தப்பட உள்ளது.

வ. எண்.	திட்ட விவரம்	கேட்புரையின் தேதி மற்றும் நேரம்	இடம்
	புதுச்சேரி அரசு தயாரித்துள்ள புதுச்சேரி மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்டம்	15.03.2023 காலை 10.00 மணி	கம்பன் கலையரங்கம் புஸ்ஸி வீதி, புதுச்சேரி - 605 001.

திருத்தப்பட்ட புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தின் நகல்கள் கீழ்க்கண்ட அலுவலகங்களில் கிடைக்கும். இதனை அனைத்து அலுவலக நாட்களிலும் அலுவலக நேரத்தில் பார்வையிடலாம்.

1. மாவட்ட ஆட்சியர் அலுவலகம், புதுச்சேரி.
2. புதுச்சேரி நகராட்சி ஆணையர் அலுவலகம், புதுச்சேரி.
3. உழவுகரை நகராட்சி ஆணையர் அலுவலகம், புதுச்சேரி.
4. அரியாங்குப்பம் கொம்பியூன் பஞ்சாயத்து ஆணையர் அலுவலகம், புதுச்சேரி.
5. பாசூர் கொம்பியூன் பஞ்சாயத்து ஆணையர் அலுவலகம் புதுச்சேரி.
6. புதுச்சேரி மாசுக்கட்டுப்பாட்டு குழுவும், புதுச்சேரி.
7. புதுச்சேரி கடற்கரை மேலாண்மை அதிகார அமைப்பு புதுச்சேரி

திருத்தப்பட்ட புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தின் வரைவு நகல்கள் புதுச்சேரி மாசுக் கட்டுப்பாட்டு குழுமத்தின் <https://dste.py.gov.in/ppcc/CZMP-2019.html> என்ற இணையதளத்தில் வெளியிடப்பட்டுள்ளது. இத்திட்டத்தை பற்றிய கருத்துக்களை பொதுமக்கள் தங்கள் கருத்துக்களை கீழ்க்கண்ட முகவரிக்கு எழுத்து மூலமாக 30 நாட்களுக்குள் சமர்ப்பிக்க வேண்டும்.

உறுப்பினர் செயலர்
புதுச்சேரி மாசுக் கட்டுப்பாட்டு குழுவும்,
3வது தளம், புதுச்சேரி வீட்டுவசதி வாரிய வளாகம்,
அண்ணாநகர், புதுச்சேரி- 605 005.
மின்னஞ்சல் : dste@py.gov.in, ppcc.pon@nic.in

Dr.N.ரமேஷ்

உறுப்பினர் செயலர்,

No.531/DIP/AD(Press) 2022-23 புதுச்சேரி மாசுக்கட்டுப்பாட்டு குழுவும்

Puducherry
Public Hearing
Notice - 2023

(Dina Malathy) 3
தினா மலர்

10.02.2023

R. Sagaya Alfred

Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE

**GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION CONTROL COMMITTEE**

IIIrd Floor, PHB Building, Anna Nagar, Puducherry - 605 005.
Phone : 0413-2201256, Tele fax : 0413-2203494

PUBLIC NOTICE

Government of Puducherry has prepared the revised Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019. Public hearing at Puducherry Region was scheduled on 15.03.2023, 10.00 A.M. at Kamban Kalai Arangam, Puducherry and a public notice in this regard was published in the Dinamalar and The New Indian Express dailies on 10.02.2023. Due to administrative reason, the said Public Hearing has been Postponed. Rescheduled date will be informed.

Dr. RAMESH

Member Secretary

PUDUCHERRY POLLUTION CONTROL COMMITTEE

Post poned
notice

The Indian Express

Puducherry

11.03.2023.

R. Jagaya Alfred

Dr. R. JAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

1423

7

தினமலர் - 13.03.2023

(post ponement Notice - puducherry)



புதுச்சேரி அரசு

புதுச்சேரி மாசுக்கட்டுப்பாட்டு குழுமம்

3வது தளம், புதுச்சேரி வீட்டுவசதி வாரிய வளாகம்,
அண்ணா நகர், புதுச்சேரி-5.
தொலைபேசி: 0413-2201256, தொலைநகல்: 0413 2203494

பொது அறிவிப்பு

கடற்கரை ஒழுங்குமுறை மண்டல அறிவிப்பு ஆணை 2019-ன் படி, புதுச்சேரி பிராந்தியத்திற்கான வரைவு புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டம் தொடர்பான, பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் 15.03.2023, 10.00 மணி அளவில், கம்பன் கலையரங்கத்தில் நடத்துவதற்கான அறிவிப்பு தினமலர் மற்றும் இந்தியன் எக்ஸ்பிரஸ் நாளிதழ்களில் 10.02.2023 அன்று வெளியானது.

மேற்கூறிய பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் நிர்வாக காரணங்களால் தற்காலிகமாக தள்ளி வைக்கப்படுகிறது.

Dr.N.ரமேஷ்

உறுப்பினர் செயலர்,
புதுச்சேரி மாசுக்கட்டுப்பாட்டு குழுமம்

R. Sagaraya Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
AND ENVIRONMENT

GOVERNMENT OF PUDUCHERRY
1424
**PUDUCHERRY POLLUTION
CONTROL COMMITTEE**

IIIrd Floor, PHB Building, Anna Nagar, Puducherry - 605 005
Phone : 0413 - 2201256 Tele fax : 0413 - 2203494

Notice for conducting Public Hearing

This is for the information of all concerned that the Government of Puducherry has prepared the revised draft Puducherry Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019 issued by the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The CZMP demarcates the areas falling under classification of Coastal Regulation Zone and all the developmental activities in the CRZ areas will be regulated under the provisions of CRZ Notification, 2019. As a part of the procedure for finalizing the CZMP a Public Hearing has been fixed as per details given below for obtaining the suggestions / views of local communities.

Sl. No.	Project Details	Date & Time of Public Hearing	Venue
1.	Revised Puducherry Coastal Zone Management Plan (PCZMP) for Karaikal District prepared as per the CRZ Notification, 2019 by Government of Puducherry.	21.03.2023 at 10.00 A.M.	M/s. Bharathidasanar Thirumana Mandapam, Karaikalmedu, Karaikal 609 605.

Copies of the CZMP for Karaikal are available in the following offices, which can be perused during office hours on any working day.

1. The Collectorate Office, Karaikal.
2. The Commissioner Office, Karaikal Municipality, Karaikal.
3. The Commissioner Office, T.R. Pattinam Commune Panchayat, Karaikal.
4. The Commissioner Office, Neravy Commune Panchayat, Karaikal.
5. The Commissioner Office, Kottucherry Commune Panchayat, Karaikal.
6. The Commissioner Office, Nedungadu Commune Panchayat, Puducherry.
7. Puducherry Pollution Control Committee, PHB Building, Nehru Nagar, Karaikal.

Copies of the Draft CZMP maps is also hosted in the Puducherry Pollution Control Committee website <https://dste.py.gov.in/ppcc/CZMP-2019.html>. The views and responses may also be submitted to the office of the Puducherry Pollution Control Committee in writing by the public to the below mentioned address within 30 days publication on this Notice.

The Member Secretary,
Puducherry Pollution Control Committee
IIIrd Floor, PHB Building, Anna Nagar,
Puducherry-605 005
Email: dste.pon@nic.in, ppcc.pon@nic.in

Dr. N. RAMESH,
MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL COMMITTEE

No.524/DIP/AD(Press)/2022-23

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R. Jagaya Alfred
Dr. R. JAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF

Karaikal
Public
Hearing.

9
THE HINDU

09.02.2022



புதுச்சேரி மாசக் கட்டுப்பாடு குழுமம்
3-வது தளம், புதுச்சேரி வீட்டு வசதி வாரிய வளாகம்,
அண்ணா நகர், புதுச்சேரி - 5.
தொலைபேசி : 0413-2201256 : தொலைநகல் : 0413-2203494

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தினத்தந்தி

09.02.2023

பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் - அறிவிப்பு

இந்திய அரசின், சுற்றுச்சூழல், வனம் மற்றும் காலநிலை மாற்றம் அமைச்சகத்தால் வெளியிடப்பட்டிருக்கும் கடற்கரை ஒழுங்கு முறைமண்டல அறிவிப்பாணை, 2019-ன் படி புதுச்சேரி அரசு, புதுச்சேரி யூனியன் பிரதேசத்தின் நான்கு பிராந்தியங்களுக்கும் திருத்தப்பட்ட புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தை தயாரித்துள்ளது. கடற்கரை ஒழுங்குமுறை மண்டல பகுதிகளில் செயல்படுத்தப்படும். அனைத்து செயல்களும் கடற்கரை ஒழுங்குமுறை மண்டல அறிவிப்பாணையின் படி ஒழுங்குமுறைப்படுத்தப்படும். புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டத்தை தீர்மானிக்கும் செயல்முறையின் ஒருபகுதியாக, உள்ளூர் மக்களின் ஆலோசனைகளை அறிந்து கொள்ள பின்வரும் விவரத்தின் படி பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் நடத்த பட உள்ளது.

வ. எண்	திட்ட விவரம்	கேட்புநாள் தேதி மற்றும் நேரம்	இடம்
1.	புதுச்சேரி அரசு தயாரித்துள்ள காரைக்கால் மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்டம்	21.3.2023 காலை 10.00 மணி	பாரதிதாசனார் திருமண மண்டபம் காரைக்கால் மேடு காரைக்கால் - 609 605.

திருத்தப்பட்ட காரைக்கால் மாவட்டத்திற்கான கடற்கரை மண்டல மேலாண்மை திட்டத்தின் நகல்கள் கீழ்க்கண்ட அலுவலகங்களில் கிடைக்கும். இதனை அனைத்து அலுவலக நாட்களிலும் அலுவலக நேரத்தில் பார்வையிடலாம்.

1. மாவட்ட ஆட்சியர் அலுவலகம், காரைக்கால்.
2. ஆணையர் அலுவலகம், காரைக்கால் நகராட்சி காரைக்கால்.
3. ஆணையர் அலுவலகம், திருமலையாள் பட்டினம் கொம்பூன் பஞ்சாயத்து காரைக்கால்.
4. ஆணையர் அலுவலகம், நிரவி கொம்பூன் பஞ்சாயத்து காரைக்கால்.
5. ஆணையர் அலுவலகம், கோட்டுச்சேரி கொம்பூன் பஞ்சாயத்து காரைக்கால்.
6. ஆணையர் அலுவலகம், நெடுங்காடு கொம்பூன் பஞ்சாயத்து காரைக்கால்.
7. புதுச்சேரி மாசக் கட்டுப்பாடு குழுமம், அலுவலகம், நேரு நகர், காரைக்கால்.

திருத்தப்பட்ட காரைக்கால் மாவட்டத்திற்கான கடற்கரை மண்டல மேலாண்மை திட்டத்தின் வரைவு நகல்கள் புதுச்சேரி மாசக் கட்டுப்பாடு குழுமத்தின் <https://dste.py.gov.in/ppcc/CZMP-2019.html> என்ற இணைய தளத்தில் வெளியிடப்பட்டுள்ளது. இத்திட்டத்தை பற்றிய கருத்துக்களை பொதுமக்கள் தங்கள் கருத்துக்களை கீழ்க்கண்ட முகவரிக்கு எழுத்து மூலமாக 30 நாட்களுக்குள் சமர்ப்பிக்கவேண்டும்.

உறுப்பினர் செயலர்
புதுச்சேரி மாசக் கட்டுப்பாடு குழுமம்
3-வது தளம், புதுச்சேரி வீட்டுவசதி வாரிய வளாகம்
அண்ணாநகர், புதுச்சேரி - 605005.
மின்னஞ்சல் : dste@py.gov.in, ppcc.pon@nic.in

Dr. N. ரமேஷ், உறுப்பினர் செயலர்
புதுச்சேரி மாசக் கட்டுப்பாடு குழுமம்

Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

பொது அறிவிப்பு

கடற்கரை ஒழுங்கு முறை மண்டல அறிவிப்பு ஆணை 2019-ன் படி, காரைக்கால் பிராந்தியத்திற்கான வரைவு புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்டம் தொடர்பான, பொது மக்கள் கருத்துக் கேட்புக் கூட்டம் 21.03.2023, 10.00 மணி அளவில், பாரதிதாசன் திருமண மண்டபம், காரைக்கால்மேடு, காரைக்கால் நடத்துவதற்கான அறிவிப்பு தினத்தந்தி மற்றும் தி இந்து நாளிதழ்களில் 09.02.2023 அன்று வெளியானது.

மேற்கூறிய பொதுமக்கள் கருத்துக் கேட்புக் கூட்டம் நிர்வாக காரணங்களால் தற்காலிகமாக தள்ளி வைக்கப்படுகிறது.

Dr.N.ரமேஷ்

உறுப்பினர் செயலர்

புதுச்சேரி மாகக் கட்டுப்பாடு குழுமம்

R. Sany Alfred

Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER

1427

The Hindu

Date: 18-03-2023

15

GOVERNMENT OF PUDUCHERRY

PUDUCHERRY POLLUTION CONTROL COMMITTEE

IIIrd Floor, PHB Building, Anna Nagar, Puducherry - 605 005

Phone: 0413 - 2201266 Tele fax: 0413 - 2203494

PUBLIC NOTICE

Government of Puducherry has prepared the revised Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019. Public hearing at Karaikal Region was scheduled on 21.03.2023, 10.00 A.M at Bharathidasanar Thirumana Mandapam, Karaikalmedu, Karaikal and a public notice in this regard was published in the Daily Thanthi and The Hindu dailies on 09.02.2023. Due to administrative reason, the said Public Hearing has been Postponed. Rescheduled date will be informed.

L. Jeyaraj

DR. N. RAMESH

MEMBER SECRETARY

PUDUCHERRY POLLUTION CONTROL COMMITTEE

DR. R. SAGAYA ALFRED, Ph.D.
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT

1428
**GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE**

IIIrd Floor, PHB Building, Anna Nagar, Puducherry - 605005
Phone: 0413-2201256 Tele fax: 0413-2203494

NOTICE FOR CONDUCTING PUBLIC HEARING

This is for the information of all concerned that the Government of Puducherry has prepared the revised Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019 issued by the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The CZMP demarcates the areas falling under Coastal Regulation Zone and all the developmental activities in the CRZ areas will be regulated under the provisions of CRZ Notification. As a part of the procedure for finalizing the CZMP a Public Hearing has been fixed as per details given below for obtaining the suggestions / views of local communities:

Sl. No.	Project Details	Date & Time of Public Hearing	Venue
1.	Coastal Zone Management Plan (CZMP) for Mahe region prepared by Government of Puducherry.	24.03.2023 At 10.00 A.M.	Civil Station Auditorium, Mahe

Copies of the CZMP for Mahe region are available in the following offices, which can be perused during office hours on any working day:

1. The Regional Administrator Office, Mahe.
2. The Commissioner Office, Mahe Municipality, Mahe.
3. The Member Secretary Mahe Planning Authority, Mahe.

Copies of the Draft CZMP Mahe region is also hosted in the Puducherry Pollution Control Committee website <https://dste.py.gov.in/ppcc/CZMP-2019.html> The views and responses may also be submitted to the office of the Puducherry Pollution Control Committee in writing by the public to the below mentioned address within 30 days publication on this Notice.

The Member Secretary
Puducherry Pollution Control Committee
IIIrd Floor, PHB Building, Anna Nagar
Puducherry-605005.
Email: dste@py.gov.in, ppcc.pon@nic.in

Dr. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
No. 547/DIP/AD(Press)/2022-23

(M)

The Indian
Express

21.02.2023.

Paper Advertisement
for public
hearing at
Mahe

R. Sagar Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY



THE HINDU

21.02.2023

Notice for Conducting Public Hearing

This is for the information of all concerned that the Government of Puducherry has prepared the revised Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019 issued by the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The CZMP demarcates the areas falling under Coastal Regulation Zone and all the developmental activities in the CRZ areas will be regulated under the provision of CRZ Notification. As a part of the procedure for finalizing the CZMP a Public Hearing has been fixed as per details given below for obtaining the suggestions/views of local communities:

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The Member Secretary
Puducherry Pollution Control Committee
IIIrd Floor, PHB Building, Anna Nagar
Puducherry - 605 005
Email: dste@py.gov.in, ppcc.pon@nic.in

Dr. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL COMMITTEE

R. Sagar Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

*Paper Advertisement
Notice for public hearing
for Mahe*

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KAUMUDI

21.02.2023.
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പുതുച്ചേരി മലിനീകരണ നിയന്ത്രണ സമിതി
IIIrd Floor, PHB Building, Anna Nagar,
Puducherry - 605 005
Ph: 0413 2201256 Tele Fax: 0413 2203494

പൊതുജനവാദം
കേൾക്കുന്നതിനുവേണ്ടിയുള്ള അറിയിപ്പ്

ഭാരത സർക്കാരിന്റെ പരിസ്ഥിതി, വന, കാലാവസ്ഥാ വ്യതിയാന മന്ത്രാലയത്തിന്റെ 2019 ലെ തീരുമാന നിയന്ത്രണ മേഖല (CRZ) വിജ്ഞാപന പ്രകാരം പുതുച്ചേരിയിലെ നാല് പ്രദേശങ്ങളിലേക്കുമായി, പുതുക്കിയ തീരദേശ പരിപാലന പദ്ധതി (CZMP) പുതുച്ചേരി സർക്കാർ തയ്യാറാക്കിയിട്ടുണ്ടെന്ന് ബന്ധപ്പെട്ടവരെ ഇതിനാൽ അറിയിക്കുന്നു. തീരദേശ നിയന്ത്രണ മേഖലയുടെ പരിധിയിൽ വരുന്ന പ്രദേശങ്ങളെ CZMP തരംതിരിക്കുന്നതും തീരദേശ നിയന്ത്രണ മേഖലയിലുള്ള എല്ലാ വികസന പ്രവർത്തനങ്ങളും CRZ അറിയിപ്പിലെ വ്യവസ്ഥകൾ പ്രകാരം നിയന്ത്രിക്കപ്പെടുന്നതുമായിരിക്കും. CZMP അന്തിമമായി തീർപ്പാക്കുന്നതിന്റെ ഭാഗമായി പ്രാദേശിക ജനവിഭാഗങ്ങളിൽ നിന്നും നിർദ്ദേശങ്ങളും അഭിപ്രായങ്ങളും സ്വീകരിക്കുന്നതിനുവേണ്ടി താഴെ കൊടുത്തിട്ടുള്ള പ്രകാരം പൊതുജനങ്ങളിൽ നിന്നുള്ള വാദം കേൾക്കുന്നതിനായി തീരുമാനിച്ചിട്ടുണ്ട്.

ക്രമ നം.	പദ്ധതി വിവരങ്ങൾ	പൊതുജനവാദം കേൾക്കുന്നതിനുള്ള തീയതിയും സമയവും	സ്ഥലം
1.	പുതുച്ചേരി സർക്കാർ തയ്യാറാക്കിയ മാഹിക്കുവേണ്ടി യുള്ള പുതുക്കിയ തീരദേശ പരിപാലന പദ്ധതി (CZMP)	24.03.2023 കാലത്ത് 10.00 മണി	സിവിൽ സ്റ്റേഷൻ ഓഡിറ്റോറിയം, മാഹി

CZMP യുടെ പകർപ്പ് താഴെ കാണിച്ച ഓഫീസുകളിൽ പ്രവൃത്തി സമയങ്ങളിൽ പരിശോധിക്കുന്നതിന് ലഭ്യമാണ്.

1. റിജ്യണൽ അഡ്മിനിസ്ട്രേറ്ററുടെ ഓഫീസ്, മാഹി
2. മാഹി മുനിസിപ്പൽ കമ്മീഷണറുടെ ഓഫീസ്, മാഹി
3. മാഹി പ്ലാനിംഗ് അതോറിറ്റി മെമ്പർ സെക്രട്ടറിയുടെ ഓഫീസ്, മാഹി

കുറച്ച് CZMP യുടെ പകർപ്പ് പുതുച്ചേരി മലിനീകരണ നിയന്ത്രണ സമിതിയുടെ വെബ്സൈറ്റായ <https://dste.py.gov.in/ppcc/CZMP-2019.html> ലും ലഭ്യമാണ്. പൊതുജനങ്ങളുടെ അഭിപ്രായങ്ങളും പ്രതികരണങ്ങളും ഈ അറിയിപ്പ് പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനകം താഴെ കൊടുത്തിട്ടുള്ള പുതുച്ചേരി മലിനീകരണ നിയന്ത്രണ സമിതിയുടെ കാര്യാലയത്തിന്റെ വിലാസത്തിൽ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

The Member Secretary
Puducherry Pollution Control Committee,
IIIrd Floor, PHB Building, Anna Nagar,
Puducherry - 605 005, Email: dste@py.gov.in, ppcc.pon@nic.in

Dr. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION CONTROL
COMMITTEE

NO.547/DIP/AD/PRESS/2022-2023

Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT

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1431

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**GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE**

IIIrd Floor, PHB Building, Anna Nagar, Puducherry - 605005
Phone: 0413-2201256 Tele fax: 0413-2203494

NOTICE FOR CONDUCTING PUBLIC HEARING

This is for the information of all concerned that the Government of Puducherry has prepared the revised Coastal Zone Management Plan (CZMP) for all the four regions of the U.T. of Puducherry as per the Coastal Regulation Zone (CRZ) Notification, 2019 issued by the Ministry of Environment, Forest and Climate Change, Government of India, New Delhi. The CZMP demarcates the areas falling under Coastal Regulation Zone and all the developmental activities in the CRZ areas will be regulated under the provisions of CRZ Notification. As a part of the procedure for finalizing the CZMP a Public Hearing has been fixed as per details given below for obtaining the suggestions / views of local communities:

Sl. No.	Project Details	Date & Time of Public Hearing	Venue
1.	Coastal Zone Management Plan (CZMP) for Yanam region prepared by Government of Puducherry.	12.04.2023 At 10.00 A.M	Ambedkar Nagar Municipal Kalyana Mandapam Opposite - Regency Ceramic Ltd Main Gate Yanam-533464.

Copies of the CZMP for Yanam region Pare available in the following offices, which can be perused during office hours on any working day:

1. The Regional Administrator Office, Yanam
2. The Commissioner Office, Yanam Municipality, Yanam.
3. The Member Secretary Yanam Planning Authority, Yanam.

Copies of the Draft CZMP Yanam region is also hosted in the Puducherry Pollution Control Committee website <https://dste.py.gov.in/ppcc/CZMP-2019.html> The views and responses may also be submitted to the office of the Puducherry Pollution Control Committee in writing by the public to the below mentioned address within 30 days publication on this Notice.

**The Member Secretary
Puducherry Pollution Control Committee
IIIrd Floor, PHB Building, Anna Nagar
Puducherry-605005.
Email: dste@py.gov.in, ppcc.pon@nic.in**

**Dr.RAMESH
MEMBER SECRETARY**

PUDUCHERRY POLLUTION CONTROL COMMITTEE

The Indian
Express

21.02.2023.

©
Ramesh Yanam

R. Sagaya Alfred
R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
BIOLOGY AND ENVIRONMENT

1432

25

పుదుచ్చేరి ప్రభుత్వం
పుదుచ్చేరి కాలుష్య నియంత్రణ కమిటీ
III అంతస్తు, PHB భవనం, అన్నా నగర్,
పుదుచ్చేరి-605 005

ఫోన్:0413-2201256 టెలిఫ్యాక్స్:0413-2203494

పబ్లిక్ హియరింగ్ నిర్వహించడం కోసం నోటీసు

ఇది మినిస్ట్రీ జారీ చేసిన కోస్టల్ రెగ్యులేషన్ షోస్ (CRZ) నోటిఫికేషన్, 2019 ప్రకారం పుదుచ్చేరి U.T. లోని నాలుగు ప్రాంతాల కోసం పుదుచ్చేరి ప్రభుత్వ రివైజ్డ్ కోస్టల్ షోస్ మేనేజ్మెంట్ ప్లాన్ (CZMP) ని సిద్ధం చేసినందుని సంబంధిత అందరి సమాచారం కోసం పర్యావరణం, అటవీ మరియు నాకావరణ మార్పు, భారత ప్రభుత్వం, మ్యూజీబీ, CZMP కోస్టల్ రెగ్యులేషన్ షోస్ పరిధిలోకి వచ్చే ప్రాంతాలను గుర్తించింది మరియు CRZ ప్రాంతాలలో అన్ని అభివృద్ధి కార్యకలాపాలు CRZ నోటిఫికేషన్ నిబంధనల ప్రకారం నియంత్రించబడతాయి CZMP ని ఖరారు చేసిన ప్రక్రియలో భాగంగా, స్థానిక సంఘాల సూచనలు/ అభిప్రాయాలను పొందడం కోసం క్రింద ఇవ్వబడిన వివరాల ప్రకారం పబ్లిక్ హియరింగ్ నిర్వహించబడింది.

ANDHRA
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క్రమ సంఖ్య	ప్రాజెక్ట్ వివరాలు	చేదిక తేదీ & సమయం పబ్లిక్ హియరింగ్	చేదిక
1	యానాం ప్రాంతం కోసం కోస్టల్ షోస్ మేనేజ్మెంట్ ప్లాన్ (CZMP) పుదుచ్చేరి ప్రభుత్వం తయారు చేసింది	12.04.2023 ఉదయం 10.00 గంటలకు	అంబెద్కర్ నగర్ మున్సిపల్ కల్యాణ మండలం, రిజిస్ట్రీ సిరామిక్ రిజిటర్డ్ మెయిన్ గేట్ ఎదురుగా యానాం -533 464.

యానాం రిజియన్ పారే కోసం CZMP కాపీలు క్రింది కార్యాలయాలలో అందుబాటులో ఉన్నాయి, వీటిని ఏ పని దినమైనా కార్యాలయ వేళల్లో పరిశీలించవచ్చును.

1. రీజనల్ అడ్మినిస్ట్రేటర్ కార్యాలయం, యానాం
2. కమిషనర్ కార్యాలయం, యానాం మున్సిపాలిటీ, యానాం,
3. మెంబర్ సెక్రటరీ యానాం ప్లానింగ్ అథారిటీ, యానాం

ముసాయిదా CZMP యానాం ప్రాంతం యొక్క కాపీలు పుదుచ్చేరి కాలుష్య నియంత్రణ కమిటీ వెబ్ సైట్ లో కూడా పోస్ట్ చేయబడ్డాయి <https://dste.py.gov.in/ppcl/CZMP-2019.html> వీక్షణలు మరియు ప్రతిస్పందనలను పుదుచ్చేరి కార్యాలయానికి కూడా సమర్పించవచ్చు. కాలుష్య నియంత్రణ కమిటీ ఈ నోటీసుపై 30 రోజులలోపు దిగువ పేర్కొన్న దిరునామాకు ప్రజలచే వ్రాతపూర్వకంగా ప్రచురించబడుతుంది.

సభ్య కార్యదర్శి
పుదుచ్చేరి కాలుష్య నియంత్రణ కమిటీ
III అంతస్తు, PHB భవనం, అన్నానగర్
పుదుచ్చేరి-605 005

ఇమెయిల్: dste@py.gov.in, ppcc.pon@nic.in
డా. రమేష్
మెంబర్ సెక్రటరీ
పుదుచ్చేరి పొల్యూషన్ కంట్రోల్ కమిటీ

R. Sagaya Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

Item No.11:**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.171 of 2024(SZ)**IN THE MATTER OF:**

N. Malayanathan.

...Applicant(s)

*Versus*Puducherry Coastal Zone
Management Authority and Ors.

...Respondent(s)

Date of hearing: 21.05.2024.

CORAM:**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER****HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Mr. A. Yogeshwaran.

For Respondent(s): Mr. Ramaswamy Meyyappan for R1 to R3.


Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

1. The above Original Application is filed by the applicant to quash the draft Coastal Zone Management Plan Map prepared by the respondents and uploaded in the website regarding Map No.PY01 to PY03 and PY05 to PY07 and direct the respondents to prepare draft CZMP for Puducherry and Karaikal in strict compliance with the CRZ Notification.

2. After notice, respondents have appeared before us. Today Dr. N. Ramesh, Member Secretary, Puducherry Pollution Control Committee and Mr. Vipin Babu Scientist (C), Puducherry Pollution Control Committee are present before us in person.

3. After hearing both the sides for a while, it was agreed to postpone the public hearing to a future date, as the public hearing is scheduled for tomorrow i.e. 22.05.2024. After comparing with certain aspects pointed out by the learned counsel for the applicant in the preparation of the CZMP, certain omissions have been noted. As the above exercise would give a complete and comprehensive plan which can hold good for years to come, it was decided to postpone the public hearing and hold it after the comprehensive Draft CZMP is published for the public view. In this regard, a memo dated 21.05.2024 was filed by the respondent, and terms of the memo is as follows:

1. The above said O.A. No.171 of 2024 came up for hearing today on 21.05.2024 for filing a Status Report in regards to the Public Hearing and publication of Coastal Zone Management Plan.
2. The Respondents herein have filed a detailed status report and a compilation of the maps, notifications and public hearing related information.

3. The Applicant pleads that the maps are incomplete and contrary to Regulation 6 and Annexure - IV of the 2019 Notification.
4. The Respondents submit that the maps and the plan presented for public view and as part of the Draft Plan are near complete subject to the capability and the technical wherewithal of the Respondents.
5. The Respondent submit that the Respondents with the assistance of Department of Fisheries and the Department of Revenue and Disaster Management shall arrive at the final draft and revised map that shall form part of the Draft Coastal Zone Management Plan as expeditiously as possible.
6. The Respondents submit that they shall conduct the Public Hearing after presenting the revised Draft Coastal Zone Management Plan and publishing the same for public view.
7. The Respondents shall take into consideration all comments, inputs, objections received at the public hearing and from other sources and incorporate necessary changes for the benefit of the Environment and all the stakeholders concerned. The draft shall then be finalized and placed for approval of the Ministry of Environment, Forests and Climate Change.

It is therefore humbly prayed that this Honourable Tribunal may be pleased to pass such order or orders permitting the Respondents to conduct Public Consultations after publishing the revised Draft Coastal Zone Management Plan. "

4. The above said memo is recorded, as the learned counsel for the applicant has no objection and agreed to accept the same.

5. In view of the above, we direct the respondent to strictly follow the time frame and advert to all the points referred to by not only by the applicant but also from other quarters and prepare a Comprehensive CZMP. Considering the time may be taken, let the matter be listed on 12.08.2024.

6. As the Puducherry Pollution Control Committee (PPCC) is availing the assistance of the Department of Revenue and Disaster Management and the Department of Fisheries and Fishermen Welfare, it would be appropriate to make them also as party

1436

respondents in this proceeding. Accordingly, they are impleaded and arrayed as additional Respondent No.4 and 5 respectively.

7. Let notice be issued to the newly added respondents through the Tribunal.

8. Post the matter on 12.08.2024.

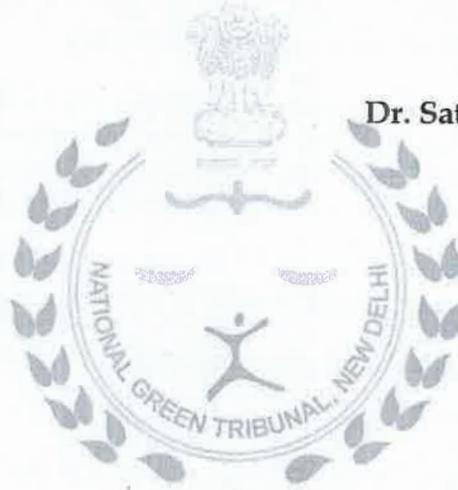
Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.171/2024(SZ)
21st May, 2024.AD.



R. Sagaya Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

Item No.01:

Supplementary List

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.283 of 2024 (SZ)

IN THE MATTER OF:

N. Malayalathan,
Puducherry.

...Applicant(s)

Versus

Puducherry Coastal Zone Management Authority,
Rep. by its Member Secretary,
Puducherry and ors.

...Respondent(s)

Date of hearing: 05.11.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): M/s. A. Yogeshwaran, Poongkhulali. B,
Tanvi Srivatsan & Raghunandan Sriram.

For Respondent(s): Mr. Ramaswamy Meyyappan for R1 to R5.

1. Today, the learned counsel Mr. Ramaswamy Meyyappan, who appears through the Video Conference, accepts notice on behalf of Respondents No.1 to 5.

2. Heard the learned counsel Mr. A. Yogeshwaran appearing for the applicant and Mr. Ramaswamy Meyyappan, the learned counsel appearing for Respondents No.1 to 5.

3. The prayer in the Original Application, which is taken up considering the urgency at the end of the list today, is to quash Sheet Nos. PY01 to PY06 of the Revised Coastal Zone Management Plan Maps prepared by the respondents, which are uploaded on the respondent's website.

4. It is to be noted that there is already an Original Application [O.A. No.171 of 2024 (SZ)] pending before this Tribunal, challenging the very same Sheet Nos. PY01 to PY06 of the Draft Coastal Zone Management Plan Maps.

5. This Tribunal had directed the authorities not to proceed with the public hearing till all the shortcomings are taken note of and the revised maps are published. However, the Puducherry CZMA has proceeded with the public hearing, which is to be held on 06.11.2024 for Puducherry and 07.11.2024 for Karaikal, based on the Revised Coastal Zone Management Plan Maps Sheet Nos. PY01 to PY06, which is yet to be revised.

6. Already, in O.A. No.171 of 2024 (SZ), a memo dated 21.05.2024 has been filed by the respondent authority stating that they will not proceed with the public hearing and the same was recorded by this Tribunal. If they have revised the sheets and proceed with the public hearing, it would be appropriate for them to move this Tribunal in the very same application and seek permission to proceed with the public hearing.

7. As they have not done so, the present Original Application is filed afresh by the applicant pointing out that there are no changes in the Revised Coastal Zone Management Plan Maps also.

8. Today, the learned counsel Mr. Ramaswamy Meyyappan, who appears for the Puducherry CZMA, has furnished the status report on the Draft CZMP Maps. Even in the said status report, it is clearly mentioned that they have followed only the database, as per the CRZ Notification, 2011 and High Tide Lines, Low Tide Lines and Ecologically Sensitive Areas provided by the NCSCM.

9. In this regard, it would be appropriate to mention that in O.A. No.101 of 2023 (SZ), which relates to the Tamil Nadu CZMP Map, an order was passed on 17.10.2024 by this Tribunal, directing the TNSCZMA/NCSCM to do the ground truthing for the Ecologically Sensitive Areas wherever required or wherever it is specifically brought to the notice of the authorities.

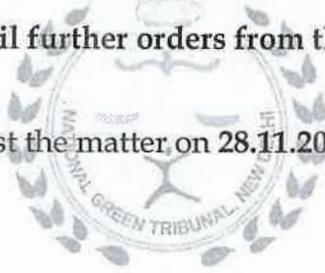
10. Admittedly, the Puducherry CZMA has not done the ground truthing either by themselves or through the NCSCM.

11. The learned counsel appearing for the applicant also has pointed out several omissions and sought for certain corrections to be incorporated in the Draft CZMP Map before they go for the public hearing and publishing the same.

12. Therefore, it is alleged by the applicant that the Revised Coastal Zone Management Plan Maps uploaded by the Puducherry CZMA for the purpose of the public hearing is incomplete and inchoate. The representations given by the applicant are not considered by the respondent authorities.

13. Hence, there will be a stay of public hearing scheduled to be held on 06.11.2024 in Puducherry and 07.11.2024 in Karaikal until further orders from this Tribunal.

14. Post the matter on 28.11.2024.



Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.283/2024(SZ)
05th November, 2024. Mn.

P. Sagaya Alfred
Dr. R. SAGAYA ALFRED, Ph.D.,
SENIOR SCIENTIFIC OFFICER
DEPARTMENT OF SCIENCE
TECHNOLOGY AND ENVIRONMENT
PUDUCHERRY

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

OA No.106/2022(WZ)

With

OA No.09/2023(WZ)

and

OA No.10/2023(WZ)

**IN RE: IN THE MATTER OF
CHALLENGING OF CRZ NOTIFICATION,
2019 ISSUED BY THE MINISTRY OF
ENVIRONMENT FOREST AND CLIMATE
CHANGE (MOEF&CC), GOVERNMENT
OF INDIA**

PAPER BOOK – II

**RESPONDENT NO. 15, IN OA NO.
106/2022 AND RESPONDENT NO.
14 IN OA NO. 09/2023 AND IN OA
NO. 10/2023**

Through

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Madras High Court campus
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